

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Crl. M.P. No.16870/2008 in SLP(Crl.) No. 6631/2006

(From the judgment and order dated 05/10/2006 in MBA No. 14773/2006 of  
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ABHIMANYU KUMAR (DEAD) BY LRS.

Petitioner(s)

VERSUS

SURENDRA &amp; ANR.

Respondent(s)

(Appln. for issuing non-bailable warrants against R.No.1)(With Office Report)

Date: 18/03/2009 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALTAMAS KABIR  
(IN CHAMBER)For Petitioner(s) Mr. Abhishek Yadav, Adv.  
Ms.Aparna Jha,Adv.

Mr. Braj K. Mishra, Adv.

Mr. Vikram, Adv.

For Respondent(s) Mr. Kamendra Mishra,Adv.  
Mr. Sahdev Singh, Adv.UPON hearing counsel the Court made the following  
ORDERSince the process under Section 82 and 83 Cr.P.C. has been  
exhausted, let the matter be placed before the regular Bench for  
appropriate orders.[Jatinder Kaur] (Usha Sharma)  
Sr.P.A. Court Master